

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/630/ (IB)/2017
NAME OF THE PETITIONER(S) : GOEL STEEL COMPANY
NAME OF THE RESPONDENT(S) : SEO YEONG DIETECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) ANANT MERATHIA

Counsel for Applicant

Anantha

ORDER

Counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that the matter is being settled between the parties alongwith another connected matter, CP/633/IB/2017 and prayed for time to make submissions in this regard. Time is extended at request. Put up on 06.12.2017.

Sd/-
S Vijayaraghavan
Member (Technical)

Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)